



भारत का राजपत्र
The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 624]

नई दिल्ली, बृहस्पतिवार, नवम्बर 27, 2014/अग्रहायण 6, 1936

No. 624]

NEW DELHI, THURSDAY, NOVEMBER 27, 2014/AGRAHAYANA 6, 1936

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi 21st November, 2014

G.S.R. 843(E).—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961:-

I. The following post, qualification, experience and Method of recruitment be added as Category No. 26A below Category No. 26 of the Schedule to the said Rules:-

Category No.	Designation of the post	Qualification	Method of Recruitment	Experience, if any
26A	Branch Officer (Translation) (Ex-cadre)	(i) Master's Degree of a recognized University, (ii) Diploma/Certificate Course in translation from Hindi to English and vice versa from University/ Institute recognized by the Government; Knowledge of Computer Operation	By promotion from amongst Senior Court Assistant (Senior Translator) on the basis of merit.	Minimum 3 years service as Senior Court Assistant (Senior Translator).

II. The following post, qualification, experience and Method of recruitment be added as Category No. 33A below Category No. 33 of the Schedule to the said Rules:-

Category No.	Designation of the post	Qualification	Method of Recruitment	Experience, if any
33A	Senior Court Assistant (Senior Translator) (Ex-cadre)	(i) Master's Degree of a recognized University, (ii) Diploma/Certificate Course in translation from Hindi to English and <i>vice versa</i> from University/Institute recognized by the Government; OR 3 years experience in translation work from Hindi to English and <i>vice versa</i> in Central/State Government offices/Parliament/State Legislature Secretariats or Central/State Public Sector Undertakings/ High Courts/Supreme Court of India. Knowledge of Computer Operation.	By Direct Recruitment (40% of vacancies) By promotion from amongst Court Assistant (Junior Translator) on the basis of merit-cum-seniority. (60% of vacancies)	Minimum 3 years service as Court Assistant (Junior Translator) in case of promotion.

III. The following post, qualification, experience and Method of recruitment be added as Category No. 43A below Category No. 43 of the Schedule to the said Rules:-

Category No.	Designation of the post	Qualification	Method of Recruitment	Experience, if any
43A	Court Assistant (Junior Translator) (Ex-cadre)	(i) Graduate with English/Hindi as one of the languages at the degree level. (ii) Diploma/ Certificate Course in translation from Hindi to English and <i>vice versa</i> from University/Institute recognized by the Government; OR 2 years experience in translation work from Hindi to English and <i>vice versa</i> in Central/State Government offices/ Parliament/State Legislature Secretariats or Central/State Public Sector Undertakings/High Courts. Knowledge of Computer Operation	By Direct Recruitment	

[No. F. 34/2014-SCA(I)]

By Order,

M.K. HANJURA, Registrar (Admn.I)